

Date of order: 11.5.2000

OA No.218/99

Duryodhan Yogi S/o Shri Lal Chand Yogi, resident of Vill.
Bhandarej, Tehsil Dausa, Distt. Dausa

..Applicant

Versus

1. Union of India through the Secretary, Department of Posts,
Ministry of Communication, New Delhi.
2. Postmaster General, Jaipur Division, Jaipur
3. Senior Superintendent of Post Offices, Jaipur City Division,
Jaipur.

.. Respondents

Mr. P.C.Swamy, counsel for the applicant

Mr. Hemant Gupta, Proxy counsel to Mr. M.Rafiq, counsel for the
respondents

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

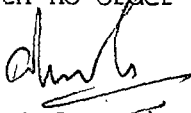
Per Hon'ble Mr. S.K.Agarwal, Judicial Member

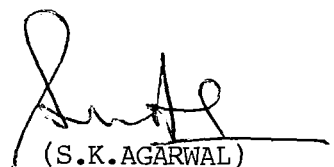
In this Original Application, the applicant makes a prayer to
consider the applicant for appointment on companssionate grounds.

2. The case of the applicant, in brief, is that his father who
was working as Postman at Jawahar Nagar, Jaipur Post Office died
while in service. His mother repeatedly requested to respondents to
give appointment to the applicant on companssionate grounds but
nothing was done. It is stated that the applicant is Senior Higher
Secondary and unemployed and the family is having indigent
circumstances. Therefore, he sought directions to respondents to
consider the case of the applicant on companssionate grounds.

3. Reply was filed. During the arguments, the learned counsel
for the respondents stated that representation filed by the
applicant has not been rejected and the case of the applicant for
considering him for appointment on companssionate grounds will be
considered in the next Circle Selection Committee meeting.

4. In view of the submissions made before us, we direct the
respondents to consider the candidature of the applicant for
appointment on companssionate grounds as expeditiously as possible.
With the above directions, this Original Application is disposed of
with no order as to costs.


(N.P.NAWANI)
Adm. Member


(S.K.AGARWAL)
Judl. Member